

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4821
(To be answered on the 30th March 2017)

EXPANSION OF AIRPORTS

4821. SHRI M. MURALI MOHAN

Will the Minister of CIVIL AVIATION

नागर विमानत मंत्री

be pleased to state:-

- (a) the details of funds estimated, sanctioned for the expansion of Rajahmundry airport;
- (b) whether the Government proposes to name the above airport after late G.M.C. Balayogi, a former Speaker of Lok Sabha;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Union Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानत मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Airports Authority of India (AAI) has estimated and sanctioned funds to the tune of Rs.181.45 crores and has made an allocation of Rs. 63 crores in their Budget Estimates for 2017-18 from their internal resources for expansion of Rajahmundry Airport which involves strengthening and extension of runway from 1750m to 3165m.

(b) & (c): No, Madam. As a general practice, requests for naming/renaming of airports are considered based on the recommendations of the concerned State Government supported by a resolution passed in the respective State Legislative Assembly. No such recommendation/resolution has been received from the State Government of Andhra Pradesh for renaming of Rajahmundry airport after late Shri G.M.C. Balayogi, former Hon'ble Speaker of Lok Sabha.

(d): Does not arise.